



CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.

OFFICE ORDER NO.136 OF 2020

In view of oral directions of the Hon'ble High Court, Bombay, to the effect that the SOP dated 03.06.2020 and subsequent modifications therein, except vide Circular dated 15.09.2020 will continue till 09.10.2020 or till further orders, whichever is earlier, which would mean that the present arrangement will continue till 09.10.2020 or till further orders, whichever is earlier; I, Shrinivas B. Agrawal, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER THAT the Office Order No.131/2020, dated 22.09.2020, shall remain in force for Main and Dindoshi branch till 09.10.2020 or till further orders, whichever is earlier.

City Civil and Sessions Court,)
Greater Mumbai)
Date: 30th September, 2020)

Sd/-
(Shrinivas B. Agrawal)
Principal Judge

Encl: Photocopy of Office Order No. 131/2020.

Copy forwarded with compliments to:-

1. The 1st Addl. Principal Judge Smt S. S. Sawant, Dindoshi Court.
2. The 2nd Addl. Principal Judge Shri A. T. Wankhede.
3. All the Judicial Officers at Main and Dindoshi Court.

Sd/-
(Shrinivas B. Agrawal)
Principal Judge

Copy to:-

1. All Class-I, Class-II, Class-III Officers and Court Managers, City Civil and Sessions Court, Gr. Bombay at Main and Dindoshi branch.
2. The Deputy Sheriff, Office of Sheriff Mumbai.

3. The President, Bar Association, City Civil and Sessions Court, Gr. Bombay.
4. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay .
5. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
6. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
7. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
8. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
9. Office order file.

Sd/-
(Snehal S. Parab)
I/c. Registrar